

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt.(RJS)/80/2018

Date: 18.09.2018

Following officers of Civil Judge Cadre, who were appointed on the post of Civil Judge & Judicial Magistrate on probation for a period of two years, are hereby **confirmed** in their appointment after completion of probation period w.e.f. the date of their joining in the service as shown against their names:-

S.NO.	NAME OF OFFICER	DATE OF JOINING IN SERVICE
1.	SHRI PRAVEEN CHOUHAN	01.07.2016
2.	SHRI SHRAWAN KUMAR MEENA	17.02.2016

The aforesaid officers shall be granted annual grade increments for their probation period.

BY ORDER,

  
REGISTRAR GENERAL

No.RJS[Estt.]B2(i)/11/2016-03/2017/10066

Date: 18.09.2018

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukata, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.) / (Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Sr.Deputy Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur
11. District & Sessions Judges concerned with the direction to circulate the order amongst concerned officers.
12. Concerned Treasury Officer.
13. P.S. to all Hon'ble Judges sitting at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur (with two copies).

Personal File/  
Conf./Accounts/General/  
Sub. Court/Statistics/Computer Cell  
RJS Leave/Jr. Actt./Building Cell.

  
REGISTRAR GENERAL